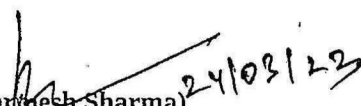


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: NEW DELHI  
DISTRICT: PATIALA HOUSE COURTS: NEW DELHI**

**ORDER**

In pursuance of letter No. 8802-9302/I/RR/E.O/THC/Delhi/2010, Dated 29.01.2010 of the Ld. Principal District & Sessions Judge, Tis Hazari Courts, Delhi and in continuation of this Office earlier order No. 33923-34003/Admn./Pr. D&SJ/NDD/PHC/ND/2022 dated 16.12.2022, Ms. Kamla, JA posted in Record Room (Civil), NDD, PHC, ND, in addition to the regular work assigned to her is hereby designated as *Mauza Clerk*, for the purpose of weeding out of matured records and registers, with immediate effect.

  
(Dharmesh Sharma) 24/03/23  
**Principal District & Sessions Judge**  
New Delhi District  
Patiala House Courts, New Delhi

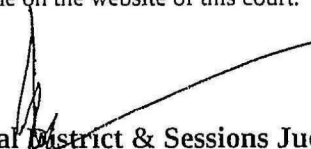
9/20-9209

No. \_\_\_\_\_ Admn./Pr.D&SJ/NDD/PHC/ND/2023

Dated, New Delhi the 24.3.23

**Copy forwarded for information to :**

1. The Ld. Principal District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi.
2. The Ld. Officer-In-Charge, Record Rooms, NDD, PHC, ND.
3. All the Ld. Judicial Officers, New Delhi District, New Delhi.
4. The Branch Incharge, Record Rooms, Sessions, Criminal, Civil, NDD, PHC, ND.
5. All the Branch Incharges, New Delhi District, Patiala House Courts, New Delhi.
6. The PS to the undersigned.
7. The APRO, New Delhi District, Patiala House Courts, New Delhi.
8. Website Committee (Hindi & English), THC, with the request to upload the same on the website of the courts.
9. The Dealing Asst. Personal File, Admn. Tis Hazari Courts (HQ), Delhi.
10. The Branch Incharge, Computer Branch, PHC to upload the same on the website of this court.
11. The Official Concerned.

  
**Principal District & Sessions Judge**  
New Delhi District  
Patiala House Courts, New Delhi